

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.119 of 2016 (CP 23 of 2015)

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2020**

Name of the Company:

Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section:

Section 397-398 of the Companies Act 1956.

ORDER

Learned Counsel Mr. Sudhir Mehta appeared for the Petitioner.

Learned PCS Mr. Kunjan Dalal appeared for Respondent no.1.

Learned Counsel for Respondent no.4 appeared.

We direct the Respondent to file reply within two weeks without fail by serving a copy to the Petitioner and Petitioner may file rejoinder (not more than three pages) within 7 days.

Matter to appear for further consideration on 14.09.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 5th day of August, 2020


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**